

Case No.

FIR no. 16514/20

PS Pandav Nagar

State vs. Rajesh @ Bangali

U/s 379/411 IPC

17.10.2020

This is application for grant of bail on behalf of accused Rajesh @ Bangali

Present: Sh. Deepak Kumar, Ld. APP for State

Sh. Devender Kumar, Ld. Counsel for applicant/ accused.

Arguments on bail application heard. Bail application and reply of the IO perused.

It is submitted by the Ld. Counsel for the applicant/ accused that accused is in JC since 22.07.2020. That the applicant was lifted from his house and has been falsely implicated in this case. That he is innocent. That nothing was recovered from the possession of applicant/ accused. That investigation has already got completed. That he is sole bread earner of his family.

The application is opposed by the Ld. APP for the State.

Keeping in view the facts and circumstances of the case and due to Covid-19 Pandemic situation, applicant/accused is admitted to bail on furnishing bail bonds of Rs. 10,000/- with one surety in the like amount.

Application is disposed off accordingly.

Copy of order be given dasti. Same be also sent to Jail Superintendent.

(Rajinder Kumar)  
CMM(East) KKD Courts Delhi  
17.10.2020

Case No.

FIR no. 0392/2020

PS Pandav Nagar

17.10.2020

This is an application for seeking directions/ order filed by the applicant Ms. Reet Gupta.

Present Sh. Deepak Kumar, Ld. APP for State

Sh. Parminder Singh, Ld. Counsel for applicant (through VC)

It is contended by the side of the applicant that after perusal of FIR, it is clear that neither she nor her account has been involved in any offence but the IO has frozen her saving account. That accordingly, her account be de-frozen.

The application is not opposed from the side of the State. As per reply filed by the IO, accused Pawan is the husband of the applicant and her account was frozen since accused was not traceable. IO has raised no objection to the present application.

Accordingly, the application is allowed.

The application stands disposed off.

Copy of the order be sent to the e-mail/Whatsapp of the applicant.

  
(Rajinder Kumar)  
CMM(East) KKD Courts Delhi  
17.10.2020